

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 102
CA.CAA-43(ND)/2024

IN THE MATTER OF:

Electrospark Enclosures Private Limited and Petitioner/Applicant
Micro Cois And Refrigeration Private Limited

Order under Section 230-232 of the Companies Act, 2013

Order delivered on 22.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Applicant : CA Vijay Kumar Gupta
For Respondent :

ORDER

This application has been filed under Section 230-232 of the Companies Act, 2013.

Arguments heard. **Order Reserved.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)